

RAJYA SABHA

Wednesday, the 19th July, 2017/28th Ashadha, 1939 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, मेरा एक प्वाइंट ऑफ ऑर्डर है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let me first dispose this. ...*(Interruptions)*...

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं आसूचना संगठन (अधिकार निर्बंधन) अधिनियम, 1985 की धारा 6 की उप-धारा 2 के अधीन आसूचना संगठन (अधिकार निर्बंधन) अधिनियम, 1985 की अनुसूची में कतिपय प्रविष्टियों को अंतःस्थापित करने वाली गृह मंत्रालय की अधिसूचना सं. का.आ. 1548(अ), दिनांक 15 मई, 2017 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. L.T. 7061/16/17]

REPORT OF THE SELECT COMMITTEE ON THE CONSTITUTION (ONE HUNDRED AND TWENTY-THIRD AMENDMENT) BILL, 2017

श्री भूपेंद्र यादव (राजस्थान): महोदय, मैं संविधान (एक सौ तेईसवां संशोधन) विधेयक, 2017 संबंधी प्रवर समिति का प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

EVIDENCE TENDERED BEFORE THE SELECT COMMITTEE ON THE CONSTITUTION (ONE HUNDRED AND TWENTY-THIRD AMENDMENT) BILL, 2017

श्री भूपेंद्र यादव (राजस्थान): महोदय, मैं संविधान (एक सौ तेईसवां संशोधन) विधेयक, 2017 संबंधी प्रवर समिति के समक्ष दिए गए साक्ष्य की एक प्रति सभा पटल पर रखता हूँ।

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं रसायन और उर्वरक मंत्रालय (रसायन और पेट्रोरसायन विभाग) से संबंधित 'रसायन और पेट्रो रसायन क्षेत्र में रुग्ण उपक्रमों का पुनरुद्धार'

[श्री नारायण लाल पंचारिया]

विषय के संबंध में विभाग संबंधित रसायन और उर्वरक संबंधी संसदीय स्थायी समिति के पैंतीसवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS**

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं विभाग संबंधित रसायन और उर्वरक संबंधी संसदीय स्थायी समिति (2016-17) के निम्नलिखित की गई कार्रवाई संबंधी विवरणों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (i) Final Action Taken Replies of the Government on the recommendations contained in the Twenty-fifth Report of the Committee (2015-16) on the Observations/Recommendations contained in the Seventeenth Report (Sixteenth Lok Sabha) of the Committee (2015-16) on the subject 'Petroleum Chemicals and Petrochemicals Investment Regions (PCPIR)' relating to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals);
 - (ii) Final Action Taken Replies of the Government on the recommendations contained in the Twenty-sixth Report of the Committee (2015-16) on the Observations/ Recommendations contained in the Twenty-first Report (Sixteenth Lok Sabha) of the Committee (2015-16) on the 'Demands for Grants (2016-17)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers);
 - (iii) Final Action Taken Replies of the Government on the recommendations contained in the Twenty-seventh Report of the Committee (2016-17) on the Observations/Recommendations contained in the Twenty-second Report (Sixteenth Lok Sabha) of the Committee (2015-16) on 'Demands for Grants (2016-17)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals); and
 - (iv) Final Action Taken Replies of the Government on the recommendations contained in the Twenty-eight Report (Sixteenth Lok Sabha) of Committee on Chemicals and Fertilizers regarding Action Taken by the Government on the recommendations contained in the Twentieth Report (Sixteenth Lok Sabha) on the subject 'Functioning of Autonomous Institutions - Central Institute of Plastics Engineering Technology (CIPET) and Institute of Pesticides Formulation and Technology (IPFT)' relating to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).
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